



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.02.2024

NOTICE

Please take notice that the following matters adjourned in the Court of Chairperson, on 25.01.2024, are as follows. The next dates of Hearing are indicated below.

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	I.A. No. 296, 427, 762, 2424, 3115 of 2022 & 985, 1130, 2301, 2650, 2834, 2898, 2919, 3110, 3138, 3169, 3730, 3828, 3815, 3829, 4453, 4471, 4503, 4796, 4953, 5031, 5033, 5036, 5049, 5057, 5058, 5066, 5112, 5300, 5815, of 2023, 466 of 2024 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	25.01.2024	08.02.2024
		With		
2.	I.A. No. 378 of 2024 in Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	25.01.2024	08.02.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar